

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-583(PB)/2019

IN THE MATTER OF:

Amit Sinha & Ors.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Abhishek Kaul & Mr. Rajesh Kumar, Advs.

For the Respondent(s):

Mr. Sumesh Dhawan & Ms. Jasvin Dhama, Advs.

ORDER

For order see, CP. No. (IB)-1596(PB)/2018.

04.09.2019
Ritu Sharma